

INTERIM ORDER

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Commercial Complex(BDA)  
Indiranagar  
Bangalore-560038

Tuesday, the 24th June, 1986

Present

|                               |     |                                 |
|-------------------------------|-----|---------------------------------|
| <u>The Hon'ble Member (J)</u> | ... | <u>Shri Ch. Ramakrishna Rao</u> |
| <u>The Hon'ble Member (A)</u> | ... | <u>Shri L.H.A. Rego</u>         |

IN

APPLICATION NO 571/86(I) (W.P.No. 12799/85)

Registered A/D

C. Mahadevaiah  
C/O Shri M. Narayana Swamy  
Advocate,  
No. 844 (Upstairs), V Block,  
Rajajinagar, Bangalore-560010

...

Applicant

Versus

1. The Asst. Superintendent of Post Offices, Mysore and officiating Post Master (Gazetted), Mysore-570020
2. The Senior Superintendent of Post Offices, Mysore Division, Mysore-570020
3. The Director of Postal Services (S K ), Bangalore
4. The Post Master General, Karnataka Circle, Bangalore-560001 ... Respondents

ORDER

Shri Shailendra, Advocate, present on behalf of Shri M. Narayana Swamy, Advocate for the applicant. Shri Basavaraju present for the Respondent.

Shri Shailendra prays that his client may be permitted to withdraw the application filed by him with liberty to move this Bench again in case he is aggrieved by the order passed in the Departmental enquiry. Shri Basavaraju has no objection. The prayer is granted. The application is dismissed as withdrawn.

Given under my hand and the seal of this Tribunal, this 26th day of June 1986.

R/266  
O/C Registrar

...21.



Smt. Shailendra & Kenett  
R.

Issued by  
26/6/86